

OFFICE OF DISTRICT & SESSIONS JUDGE, YAMUNA NAGAR AT JAGADHRI

No. 51


Dated 17/06 /2020

ORDER

To avoid the crowd at the filing counter and in the interest of public, with the consultation of President, District Bar Association, Yamuna Nagar at Jagadhri, the order dated 11.06.2020, conveyed vide Endst. No. 6482-6506 of even date, is modified to the extent that the timings of filing shall be 09:30 a.m. to 12:30 p.m instead of 10:00 a.m. to 01:00 p.m, to be commenced w.e.f. 18.06.2020 onwards till further orders.

All concerned be informed accordingly.

Dated: 17.06.2020

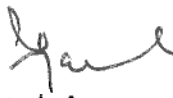

(Deepak Aggarwal)
District & Sessions Judge
Yamuna Nagar

Endst. No. 6658-83

Dated 17/06 /2020

Copy is forwarded to the following for information and necessary action: -

1. All the Judicial Officers posted in this Sessions Division with the request to convey the order to the staff working in their respective courts.
2. The Superintendent of Police, Yamuna Nagar
3. The District Attorney, Yamuna Nagar.
4. The Superintendent, District Jail at Jagadhri.
5. The Presidents, Bar Associations, Jagadhri and Bilaspur.


(Deepak Aggarwal)
District & Sessions Judge
Yamuna Nagar